

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A No. 3932/2013  
This the 28th day of January, 2016

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. M. Krishnan,  
Secretary General,  
National Federation of Postal Employees,  
Aged 59 years,  
R/o 1<sup>st</sup> Floor, North Avenue Post Office Building,  
New Delhi -110 001.
2. M.Krishnan,  
General Secretary,  
All India Postal Employees Union Group 'C',  
Aged 59 years,  
R/o Dada Ghosh Bhawan  
2151/1, Near Patel Road,  
New Delhi – 110008.
3. Giri Raj Singh,  
General Secretary,  
All India RMS and MMS Employees,  
Group 'C', aged 54 years  
R/o D-2, Telegraph Place,  
Bangla Sahib Marg,  
New Delhi – 110001.
4. Akshay Kumar,  
S/o Shri Suraj Bal Sharma,  
Aged 48 years,  
R/o Gali No.3, New Defence Colony,  
Behind Railway Quarters,  
Morad Nagar,  
Ghaziababd – 201206. ....Applicants

(By Advocate : Mr. Shoeb Shakeel)

Versus

1. Union of India through  
Secretary Postal Department,

Dak Bhawan, Ashoka Road,  
New Delhi – 110 001.

2. Director General of Post,  
Dak Bhawan, Ashoka Road,  
New Delhi – 110 001. .... Respondents.

(By Advocate : Mr. Rajesh Katyal)

Order (oral)

**Per Sudhir Kumar, Member (A)**

Learned counsel for the applicants fairly submits and prays that he may be permitted to withdraw the O.A. as presently filed, in order to allow the applicants to file it properly, as per Rule 4 (5) (b) of the CAT (Procedure) Rules, 1987. His prayer is granted. Therefore, the O.A. is dismissed as withdrawn, with liberty as above.

(Raj Vir Sharma)  
Member (J)

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(Sudhir Kumar)  
Member (A)